

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

OA 1008/2014

this the 22nd day of January, 2016

Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. P.K.Basu, Member (A)

1. Hakam Ali (Staff Nurse)
S/o Shri Islamuddin
R/o B-5, East Arjun Nagar
Lahori Colony
Near Shivam Photo Studio
Delhi – 110 032.
2. Jitendra Sharma (Staff Nurse)
S/o Shri Kailash Chand Sharma
R/o Village & Post-Chala
Neeem Kathana
Distt. Sikar Rajasthan
Pin-332706.
3. Ashish Kumar Jangid (Staff Nurse)
S/o Shri Kishan Lal Jangid
R/o Near Soni Market
Word No.22, Kotputli Jaipur
Rajasthan.
4. Ashwani Kumar Jain (Staff Nurse)
S/o Shri Panna Lal Jain
R/o 13-B, Shiv Look Colony
Mirza Bawri Devdoongri Road
Madanganj, Kishangarh
Distt. Ajmer
Pin code-305801.
5. Suman (Staff Nurse)
W/o Shri Suresh Kathri
R/o H.No.94, Gali No.8
Ajay Park Naya Bazar
Najaf Garh Delhi.
6. Rajendra Kumar Bajia (Staff Nurse)
S/o Shri Prabhu Dayal
R/o VPO Tapiplaya, Via-Reengus
Distt. Sikar (Raj.) Pin Code-332404.
7. Ms. Promil (Staff Nurse)
D/o Shri Jagdesh Singh
R/o H.No.418

Street No.13A
Mahipal Pur Ex. Delhi – 37.

8. Ms. Monika (Staff Nurse)
W/o Shri Bijender Singh
R/o H.No.637
Alipur Garhi, Delhi-36.
 9. Ms. Harpreet Kaur (Staff Nurse)
W/o Shri Harjeet Singh
R/o H.No.Palika Niwas
Lodi Colony, New Delhi – 03.
 10. Ms. Vandna (Staff Nurse)
D/o Shri Rishi Pal
R/o D-8/380, East Gokal Pur
Amar Colony Loni Road
Delhi-94.
 11. Ms. Meena (Staff Nurse)
D/o Shri Ram Kumar
R/o H.No.2271
Indian Colony
Shiv Mandir Wali Gali
Gohana Road Bypass
Sonipat Haryana
Pin Code-131002.
 12. Bhawna Kumari (Staff Nurse)
D/o Shri Ranvir Singh
R/o H.No.98, H Block
Gali No.6, Post Box Gokal Puri
Delhi – 94.
 13. Manu Pappachand (Staff Nurse)
S/o Shri M.Pappachand
C/o Uday Singh Pal
R/o J-58 C, Pal House
Pal Chowk, Mansrover Park
Delhi- 52.
 14. Jyoti Jangra (Staff Nurse)
W/o Shri Amit Kumar
R/o H.No.1136
Nerar Bread Factory Pooth Khurd
Delhi -39.
 15. Dinesh Kumar Jangir (Public Health Nurse)
S/o Shri Om Prakash Jangir
R/o Near Net Ji Ka Mandir Ward No.4
Sadulpur, Charu (Rajasthan)
- (By Advocate: Shri Harish Kumar)
- Applicants

Versus

1. Govt. of NCT of Delhi
Through its Chief Secretary
New Secretariat, New Delhi.
2. Principal Secretary (Health)
Govt. of NCT Delhi
New Secretariat, New Delhi.
3. Chief District Medical Officer
East District Govt. of NCT Delhi
A-Block Surajmal Vihar
Disp. Building, Delhi-92.
4. Director, Integrated District
Health Society (East District)
Directorate Health Service
Govt of NCT of Delhi
A-Block, Surajmal Vihar
Disp. Building, Delhi-92.
5. Director, Integrated District
Health Society (North East District)
Directorate Health Service
Govt. of NCT of Delhi
A-Block Surajmal Vihar
Disp. Building, Delhi -92.

.... Respondents.

(By Advocate: None)

ORDER (ORAL)

By Hon'ble Mr.V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, learned counsel for the applicant seeks leave of this Tribunal to withdraw the present OA with liberty to approach an appropriate forum, in accordance with law. Accordingly, the OA is dismissed as withdrawn, with liberty as aforesaid. No costs.

(P.K.BASU)
Member (A)

(V. AJAY KUMAR)
Member (J)

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